

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2018-2019)**

**SIXTEENTH LOK SABHA**

**43** REPORT

**Report on  
Delay in laying of the Annual Reports and Audited Accounts of the  
National Institute of Technology, Mizoram**

**(Presented on 12.02. 2019)**



**LOK SABHA SECRETARIAT  
NEW DELHI  
February, 2019/ Magha, 1940(Saka)**

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**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**  
**(2018-2019)**

**Shri Chandrakant Khaire** - *Chairperson*

**M E M B E R S**

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhury Mohan Jatua
7. Shrimati Mausam Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjaykaka Ramchandra Patil
10. Shri Bishnupada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Vacant
15. Vacant\*

**SECRETARIAT**

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri R. K. Chaudhary - Committee Officer
4. Shri Darpan Sharma - Committee Assistant

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\*Consequent upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

## **INTRODUCTION**

I, Chairperson of the Committee on Papers Laid on the Table of the House (2018-19), having been authorized by the Committee to present this Report on their behalf, present this Forty Third Report in respect of delay in laying of the Annual Reports together with Audited Accounts of the National Institute of Technology, Mizoram.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the National Institute of Technology, Mizoram for the year 2013-14 and 2014-15, and took oral evidence of the representatives of the Ministry of Human Resource and Development at their sitting held on 15th June, 2016 in this connection

4. The Committee considered and adopted this Report at their sitting held on 12.02.2019.

5. The Committee wish to express their thanks to the officers of the Ministry of Human Resource and Development for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi**  
**12 February, 2019**  
**Magha, 1940 (Saka)**

**Chandrakant B. Khaire**  
**Chairperson**  
**Committee on Papers Laid on the Table**

## Report

### **Delay in laying of the Annual Reports and Audited Accounts of the National Institute of Technology Mizoram.**

The National Institute of Technology Mizoram was established in the year 2010 under the National Institute of Technology, Science Education & Research (NITSER) Act 2007 (Amended in 2012). It is a fully funded autonomous Institute set up under the Ministry of Human Resource and Development with the aim to provide instructions and research in such branches of engineering and technology, management, education, sciences and arts, as the Institute may think fit, for the advancement of learning and dissemination of knowledge in such branches. NIT Mizoram has been receiving grant-in-aid regularly from the Ministry of Human Resource Development. The statement showing the grants released to the Institutes for the years 2013-14 and 2014-15 is placed at Annexure-I.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5<sup>th</sup> Lok Sabha) and Second Report (6<sup>th</sup> Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to laid on the Table of the House within nine months of the closure of Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of 3 months would be sufficient for compilation of Annual Accounts and their submission for Audit; the next 6 months might be given for auditing of accounts; printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of the Institutes could not be laid within the prescribed period of 9 months, the Ministry concerned should lay a Statement within 30 days of the expiry of the aforesaid period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid

3. As per Clause 22 (4) of National Institute of Technology, Science Education & Research (NITSER) Act, 2007 provides under:

*"The accounts of the every Institute as certified by the Comptroller and Auditor General (C&AG) or any other person appointed by him in this behalf together with the audited report thereon, shall be forwarded to the Central Government and the Government shall cause the same to be laid before the Houses of Parliament in accordance with such procedure as may be laid down by the Central Government."*

4. The Parliamentary Committee on Papers Laid on the Table found that in the case of NIT Mizoram the requisite documents were being laid on the Table of the House with inordinate delays. The dates of laying of the Annual Reports/Audited Accounts of the NIT Mizoram since 2013-14 has been given at **Annexure-II**.

5. The chronological sequence of different activities involved in finalization of Annual Reports and Audited Accounts of NIT Mizoram and auditing the same for the years 2013-2014 to 2014-2015 are given in **Annexure-III**.

6. On being asked about Act, Rule Provision and time of laying of Annual Report and Audited Accounts on the Table of the House, the Ministry in their written reply submitted as under:

“There is no such provision and time line for laying of these Papers on the Table of both the Houses of Parliament in NITSER Act, 2007. However, the Schedule for laying of Annual Reports and Audited Accounts in respect of NITs has been laid down by this Ministry.” **(Annexure-IV)**

7. Regarding the reasons for delay in laying of the Annual Reports and Audited Accounts of Institutes, the Ministry in its written reply submitted as under:-

*"During the year 2013-14 and 2014-15, the delay happened due to (a) time taken by the Office of Comptroller Auditor-General(CAG) of India for auditing the Annual Accounts of NIT-Mizoram, (b) time taken by the institute to send Annual Reports and Audited Accounts to the Ministry*

*Apart from the above getting translation of Annual Reports and Annual Accounts in Hindi and printing in Hindi script is a generally difficult for the NITs located in Non-Hindi speaking, North-Eastern area*

*It has been observed that time taken by the Office of CAG for auditing the accounts of North-Eastern NITs is large, apparently due to lack of infrastructure. NIT-Mizoram is a new NIT which started its function from the Home State since 2011. A new institute normally faces general and specific hurdles for commencing its normal operation. Hence, submission of Annual Report for the year 2013-14 suffered due to this. As regards with 2014-15, as has been explained that the delay mainly occurred due to time taken by the Office of CAG for auditing the Annual Accounts. Matter has been taken up with the Office of CAG by the concerned Director to commence audit in time for the year 2015-16.*

8. On being asked by the Committee whether the Ministry/Institute had identified the stages in which delays have occurred during all these years 2013-14 and 2014-15 and measures taken to curtail delays in future, the Ministry in its submitted stated that-

*"The delay happens due to (a) time taken by the Office of Comptroller Auditor-General(CAG) of India for auditing the Annual Accounts of NIT-Mizoram, (b) time taken by the institute in getting translation of Annual Reports and Annual Accounts in Hindi and printing in Hindi script (c) time taken by the institute to send Annual Reports and Audited Accounts to the Ministry.*

*This Ministry proposed to reduce delay in laying the Annual Reports and Audited Accounts by (a) active co-ordination with the Office of CAG by respective NIT and (b) continuous monitoring at the level of Director of concerned institute and the Ministry (c) identifying the agency for translation and printing of Annual Reports and Audited Accounts so that the same could be finalized in time."*

9. The committee has been informed that in order to facilitate speedy and timely compilation of Accounts of the Institute, preparation of account statements and timely compilation of accounts, computerisation has been done and a Chartered Accountant firm has been engaged for internal auditing purpose.

10. Regarding the auditing of accounts and receipt of final Audit Reports the Ministry in its written reply have submitted that:

*"The Institute has been requested to keep close liaison with the A.G. office through periodic contacts / visits and discussions across the table so as to remove all the reason of delay and ensure clearance of the reports by Office of the CAG in time. They have been advised to develop an effective system in this regard. The Ministry is maintaining a check-list (i.e. Status of Annual Report and Audited Accounts of all NITs) and reminders are being issued to the Institute from time to time and whenever necessary even telephonic reminders are sent to Director of the concerned NIT."*

11. With regard to the problems faced for translation of documents in Hindi Version in the Institute and subsequent printing thereof, the Ministry in their written replies stated as under:-

*" The Institute is located in Non-Hindi speaking, North Eastern area, hence, getting translation of documents in Hindi and printing in Hindi script pose problems. The Institute has to approach some nearby Institute or agency for this work. Now, for 2015-16, a firm has been identified in Kolkata who could do translation work as well as typing and printing of the Report. Hence, it is expected that the problem would be mitigated to considerable extent.*

12. The Ministry of Human Resource and Development also furnished the time schedule to be followed by the organisations under its administrative control for completion of work at each stage regarding finalization of Annual Reports and Audited Accounts.

13. The Committee considered the matter of delays in laying of Annual Reports and Audited Accounts of NIT-Mizoram and took oral evidence of the representatives of the Ministry of Human Resource and Development and NIT Mizoram in this matter on 15 June, 2016.

14. The Secretary, Ministry of Human Resource and Development during the evidence assured the committee that next year the reports would be laid on time.

15. Subsequently, the Committee however note that the Annual Reports and Audited Accounts of the NIT, Mizoram for the year 2015-16 and 2016-2017 were laid on the table of the House on 31.7.2017 and 30.7.2018 respectively, with delays of 07 months in both the years. The Annual Report and Audited Accounts for the year 2017-18 is not laid yet.

## **Observations/Recommendations**

**16. The Committee note that the Annual Reports and Audit Accounts of the National Institute of Technology, Mizoram for the years 2013-2014 and 2014-2015 were laid on the table with delays of 14 and 19 months respectively.**

**17. The Committee was apprised during the course of examination that the Institute, being located in southern most part of North East, faces lot of infrastructural problems. It was also intimated to the Committee that the delay during the said year occurred mainly due to time taken by the Office of Comptroller Auditor-General (CAG) of India for auditing the Annual Accounts of NIT-Mizoram; time taken by the institute in getting translation of Annual Reports and Annual Accounts in Hindi and printing in Hindi script and time taken by the institute to send Annual Reports and Audited Accounts to the Ministry. The Committee was also apprised that the Institute has faced issues with regard to translation and printing of documents in the North Eastern area which delay the laying of documents.**

**18. While acknowledging the logistic and infrastructural problem faced by the Institute, the Committee impress upon the Ministry that, laying of Annual Report and Audited Accounts within the stipulated time frame is a statutory obligation in terms of Clause 22(4) of NITSER Act, 2007. By not adhering to this requirement, the Ministry is failing in its accountability towards the Parliament. The Committee is disappointed to note that despite the assurance given by the Secretary during oral evidence to lay the Reports in time, the Ministry did not ensure the same. The Annual Reports and Audited Accounts for the years 2015-16 and 2016-2017 were laid with delays of 07 months each. The Committee directs the Ministry to take appropriate measures to ensure timely laying of these documents in future and apprise the Committee of the same within a period of three months.**

**If due to unavoidable reasons, the Annual Reports and Audited Accounts of the NIT-Mizoram could not be laid on the Table of the House within stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days as recommended by the Committee in its earlier reports.**

**New Delhi  
February, 2018  
Magha, 1940 (Saka)**

**Chandrakant B. Khaire  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha**

**Annexure-I**  
**vide para 01 of the Report**

**Statement showing the funds/ Grant-in-aid released by the Ministry to the National Institute of Technology Mizoram for the years 2013 -14 and 2014-15.**

<b>Year</b>	<b>Grant-in-aid released (In Crores-Rupees)</b>
2013-2014	15.00
2014-2015	53.00

**Annexure-II**  
**vide para 05 of the Report**

**Statement showing the dates of laying of the Annual Reports and Audited Accounts of the National Institute of Technology Mizoram, for the years 2013-14 to 2017-18.**

<b>Year</b>	<b>Date by which required to be laid</b>	<b>Date of laying of Annual Reports and Audited Accounts</b>	<b>Extent of delay</b>
<b>2013-2014*</b>	31.12.2014	14.03.2016	14 months
<b>2014-2015*</b>	31.12.2015	08.08.2016	19 months
<b>2015-2016</b>	31.12.2016	31.07.2017	07 months
<b>2016-2017</b>	31.12.2017	30.07.2018	07 months
<b>2017-2018</b>	31.12.2018	Not laid	-

**\*Period under examination by the Committee**

**Annexure-III**  
**vide para 06 of the Report**

**The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the National Institute of Technology, Mizoram for the year 2013-14 and 2014-15.**

	<b>Activities</b>	<b>2013-14</b>	<b>2014-2015</b>
a.	The date on which the Institute approached the Audit Authorities to appoint the auditors for auditing the accounts and the date of their appointments;  Time taken in Appointment after closure of F/Y	14.07.2014  03 ½ months	06.08.2015  04 months
b.	The date of compilation of Annual Accounts of the Institute;  Time taken after closure of F/Y	08.07.2014  03 months	20.07.2015  03 months and 20 days
c.	The date on which the Annual Accounts were submitted to Auditors for auditing;  Time taken after compilation of Accounts	14.07.2014  06 days	06.08.2015  17 days
d.	The date and duration for auditing the Annual Accounts of the Institute by Auditors.	07.10.2014 to 22.10.2014	23.10.2015 to 13.11.2015
e.	The date of queries raised by Auditors during auditing of Annual Accounts;	16.10.2014 to 22.10.2014	12.11.2015
f.	The date on which the replies to the audit queries was furnished to the Auditors;	24.10.2014	08.12.2015
g.	The date on which draft Audit Report was issued by Audit Authorities.	02.06.2015	04.12.2015

	Time taken after auditing of Annual Accounts	07 months and 09 days	
h.	The date on which the final Audit Report received by the Institute;  The Time taken after receipt of Draft Report	10.07.2015  01 month and 08 days	18.03.2016  03 months and 14 days
i.	The date of finalization of Annual Reports;  Time taken after receipt of final Audit Report	12.08.2015  01 month	28.03.2016  10 days
j.	The date on which documents were got approved from the Competent Authority;  Time taken after finalization of Annual Report	07.11.2015  03 months	30.03.2016  03 days
k.	The date on which documents were taken up for translation & printing and the time taken for completing the task;	Translation & Printing: 13.08.2015 to 04.11.2015 (11 week)	Translation & Printing 04.04.2016 to 06.06.2016 (8 week)
l.	The date on which documents were sent to the Ministry for being laid in Parliament and the reasons for delay, if any.  Time taken after documents were got approved from the Competent Authority	28.12.2015  01 month and 21 days	07.06.2016  02 months and 08 days
m.	The date of laying of the documents on the Table of the House and delay if any, on the part of Ministry in this regard  Time taken by the Ministry after receipt of the Annual Report and	LS	RS 08.08.16
		14.03.16	03.03.16 - 02 months

	Audited Account			
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**Details of Time schedule fixed by the Ministry for laying of documents.**

<b>S.No.</b>	<b>Task</b>	<b>Date by which task to be completed</b>
1.	Date of finalization of accounts by the Institute	31 <sup>st</sup> May
2.	Date of submission of Accounts to AG	30 <sup>th</sup> June
3.	Commencement of inspection of Accounts by AG	31 <sup>st</sup> July
4.	Completion of inspection of Accounts by AG	15 <sup>th</sup> August
5.	Actual date of receipt of Approved Accounts in the Institute from AG (English & Hindi)	30 <sup>th</sup> August
6.	Approval of Audited Accounts / Annual Report by the BOG	30 <sup>th</sup> September
7.	Completion of printing of Annual / Audited Reports	31 <sup>st</sup> October
8.	Submission of Annual Reports and Audited Accounts to the Ministry	15 <sup>th</sup> November
9.	Laying of Annual Report and Audited Accounts in both the Houses of Parliament	31 <sup>st</sup> December

**EXTRACTS OF MINUTES OF THE TENTH SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE (2015-2016)**

The Committee sat on Wednesday, 15 June, 2016 from 11:00 hrs to 12:35 hrs. in Committee Room 'B', Parliament House Annex, New Delhi.

**PRESENT**

Shri Chandrakant Khaire - **Chairperson**

**MEMBERS**

2. Shri Dushyant Chautala
3. Smt. Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Choudhury Mohan Jatua
6. Shri Bheemrao B. Patil
7. Shri Uday Pratap Singh
8. Shri P.R. Sundaram

**SECRETARIAT**

1. Smt. Rita Jailkhani - Director
2. Smt. Maya Lingi - Additional Director

**REPRESENTATIVES OF THE MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT  
(Department of Higher Education)**

1. Shri V. S. Oberoi Secretary
2. Shri Sanjeev Kumar Sharma Director (NITs)

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**REPRESENTATIVE OF THE NATIONAL INSTITUTE OF TECHNOLOGY,  
MIZORAM**

Prof. U. C. Ray

Director

2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

3. The Committee then called the representatives of the Ministry of Human Resource Development (Department of Higher Education) and National Institute of Technology, Meghalaya and National Institute of Technology, Mizoram.

4. The Chairperson welcomed the representatives of the Ministry and both the Institutes to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

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6. The Committee then desired to know the genesis, functions and achievement of the National Institute of Technology, Mizoram. The representative of the Ministry apprised the Committee that the Institute was established in the year 2010. It was working under the mentorship of VNIT, Nagpur. From the year 2011, it started functioning in the temporary campus at Chaltlang, Aizwal, Mizoram. Its permanent campus is being developed at Lengpui. Aizwal, Mizoram. At present, the Institute is offering B.Tech programmes in five subjects, and M.Tech, programme in three subjects and Ph. D programmes in three subjects. As regard delay in laying of the Annual Reports and Audited Accounts of the Institute for the years 2013-2014 and 2014-2015, the representative further apprised the Committee that Mizoram is the south most part of the North East and is the first State Government College. Due to location and lack of rail connectivity and limited air flights number of students have

not been upto the expectations. They further explained that there are lot of problems in getting the audit reports translated nto Hindi. Mizoram University is also not able to do this work .This year they have identified a firm, in Kolkata which has been entrusted the job of translation into Hindi of this Year Audit Report. Further, the time taken by C&AG in auditing the Accounts , getting the documents translated and printed were also another reasons for delay. However, the representative assured the Committee that efforts would be made to ensure that the documents of the Institute will be laid in future on the Table of the House within stipulated time period.

6. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the Institutes for useful discussion - in connection with examination of the subject.

The witnesses then withdrew.

7. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

**The Committee then adjourned.**

**MINUTES OF THE FIFTH SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Monday, 11 February, 2019 from 15:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe , New Delhi.

**PRESENT**

Shri Chandrakant Khaire - **Chairperson**

**MEMBERS**

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri B.B. Patil
5. Shri Virendra Singh
6. Shri P.R. Sundaram

**SECRETARIAT**

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Additional Director

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up for consideration the following Draft Reports for consideration :-
  - (i) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Centre for Development of Telematics, New Delhi;*
  - (ii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Mizoram;*
  - (iii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Commission of Safai Karamchari, New Delhi;*
  - (iv) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceutical Limited, Gurgaon;*
  - (v) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Pharmaceutical Education and Research, SAS Nagar, Mohali.*

(vi) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the Prasar Bharti, New Delhi;*

(vii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi;*

(viii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the National Institute of Disaster Management, New Delhi;*

(ix) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fifth Report on Delay in laying of Annual Report and Audited Accounts of the Central Zoo Authority, New Delhi; and*

(x) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the All India Council of Technical Education, New Delhi;*

4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.